

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(3)न्याय/2022

जयपुर, दिनांक: 22.06.2022

::ORDER::

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग के निम्नांकित अधिकारीगण को अपने पदीय कर्तव्य के अतिरिक्त उनके नाम के सम्मुख अंकित रिक्त पद पर अग्रिम आदेशों तक एतद्वारा नियुक्त/पदस्थापित किया जाता है :-

S. No.	Name of officers with present post SARVA SHRI/MS./DR.:	Name of the vacant Family Courts of which the Presiding Officer appointed in addition to his/her own duties
1.	ZAMIR HUSSAIN SAYED JUDGE, MACT, DHOLPUR	JUDGE, FAMILY COURT, DHOLPUR
2.	MADHVI DINKAR JUDGE, FAMILY COURT NO.3, JAIPUR METROPOLITAN-I	JUDGE, FAMILY COURT NO.2, JAIPUR DISTRICT
3.	JAGDISH PRASAD SHARMA JUDGE, FAMILY COURT NO.2, KOTA	JUDGE, FAMILY COURT NO.1, KOTA

- Note- 1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The cases in which directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से

(प्रवीर भटनागर)
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 2081 दिनांक 22.06.2022 के क्रम में।
2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. रक्षित पत्रावली।

(अजित रमन)
संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2022/2089

Date :23.06.2022

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
 - 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
 - 3.All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
 - 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
 - 5.The Registrar General/ Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
 - 6.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
 - 7.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
 - 8.The Director, Rajasthan State Judicial Academy, Jodhpur.
- Personal File/
Conf. /Statistics/RJS Leave/
Building Cell

REGISTRAR (ADMN.)